

Public notice for Updating the Roll of Scientific Advisors under the Patents Rules, 2003

1. In accordance with the provisions of Rule 103 of the Patents Rules, 2003 (as amended), a roll of Scientific Adviser is required to be maintained and updated annually by the office of the Controller General of Patents, Designs and Trademarks. Accordingly, applications are invited in the prescribed form from the interested and qualified persons under Rule 104 of the Patent Rules, 2003 (as amended). Any interested and qualified person may apply for the inclusion of his name in the roll of scientific advisors by furnishing his biodata in the prescribed application form.

2. The interested person must meet the qualifications to have his/her name entered in the roll of Scientific Advisors, as per the provisions of Rule 103 of the Rules. According to Rule 103, a person shall be qualified to have his name included in the roll of Scientific Advisors if he -

- a. holds a degree in science, engineering or technology or equivalent;
- b. has at least fifteen years' technical, practical or research experience; and
- c. holds or has held a responsible post in a scientific or technical department of the Central or State Government or in any organisation.

For this purpose, self-attested copies of the required documents supporting the qualification, experience and field of discipline must be submitted along with the application form, and the original documents must be presented for verification, if requested.

3. The interested person should have his or her discipline of specialization and practical, technical and research experience in the fields of science, engineering or technology or equivalent as mentioned in Annexure 1. Additionally, the applicant must provide details of his or her micro-specialization, as listed in Annexure 1, in relation to main specialization. Self-attested copies of the required documents must be submitted along with the application form, and the original documents should be available for verification upon request.

4. The interested person must not be ineligible for inclusion of his or her name in the roll of scientific advisors as per Rule 103A of the Rules. According to Rule 103A, a person is ineligible for inclusion if he or she -

- a. has been adjudged by a competent court to be of unsound mind;
- b. is an undischarged insolvent;
- c. being a discharged insolvent, has not obtained from the court a certificate to the effect that his insolvency was caused by misfortune without any misconduct on his part;

- d. has been convicted by a competent court, whether within or outside India of an offence to undergo a term of imprisonment, unless the offence of which he has been convicted has been pardoned or unless on an application made by him, the Central Government has, by order in this behalf, removed the disability; or
- e. has been guilty of professional misconduct.

For confirming compliance with the above requirements, scanned copy of the undertaking must be submitted in the prescribed format along with the application form, and the original undertaking must be presented for verification, if requested.

5. The competent court may appoint scientific advisers from the roll to assist in proceedings, including enquiring into and reporting on any question of fact or opinion (excluding matters related to the interpretation of law) in any suit for infringement or in proceedings under Section 115(1). The remuneration of the scientific adviser shall be determined by the court, as per Section 115(2) of the Patents Act, 1970.

7. Please note that the number of scientific advisers to be included in the roll will be determined by the Office of the Controller General of Patents, Designs & Trade Marks.

The duly filled application and undertaking along with the necessary documents, may be sent by email to ***neeleshpatil.ipo@gov.in*** and the address provided below on or before **April 30, 2025**.

Sd/-

Prof. (Dr.) Unnat P Pandit,

Controller General of Patents, Designs & Trade Marks

Address:

Shri Nilesh S Patil, Assistant Controller of Patents and Designs,

Intellectual Property India, Patents/Designs/Trade Marks/Geographical Indications,

Boudhik Sampada Bhavan, Antop Hill, S.M. Road

Mumbai-400037

ANNEXURE – I

SPECIALIZATION AND MICRO-SPECIALIZATION

SI. No.	Specialization	Micro-specialization
1.	Biochemistry	<ul style="list-style-type: none">a. Biochemistryb. Enzymologyc. Metabolic Biochemistryd. Structural Biochemistrye. Clinical and Medical Biochemistryf. Industrial and Environmental Biochemistryg. Molecular Biochemistryh. Others (Pl. specify)
2.	Biomedical	<ul style="list-style-type: none">a. Biomedical Engineering/ sciencesb. Regenerative Medicine and Tissue Engineeringc. Medical Imagingd. Bioinformaticse. Neuro-engineeringf. Biomedical Signal Processingg. Biomechanics and Prostheticsh. Clinical Engineeringi. Biomedical Nanotechnologyj. Others (Pl. specify)
3.	Biotechnology	<ul style="list-style-type: none">a. Biotechnologyb. Industrial and Environmental Biotechnologyc. Medical and Pharmaceutical Biotechnologyd. Agricultural and Plant Biotechnologye. Food and Nutritional Biotechnologyf. Computational and Systems Biotechnologyg. Microbiologyh. Nano biotechnologyi. Marine and Environmental Biotechnologyj. Others (Pl. specify)

4.	Chemistry & Pharmaceuticals	<ul style="list-style-type: none"> a. Chemistry b. Chemical Engineering c. Organic Chemistry d. Inorganic Chemistry e. Physical Chemistry f. Analytical Chemistry g. Medicinal and Pharmaceutical Chemistry h. Chemical Sciences and Engineering i. Pharmacology j. Pharmaceutical and Biopharmaceutical Technology k. Others (Pl. specify)
5.	Civil Engineering	<ul style="list-style-type: none"> a. Civil Engineering b. Structural and Earthquake Engineering c. Construction Technology d. Transportation Engineering e. Environmental Engineering f. Geotechnical and Geo-environmental Engineering g. Water Resource and Hydraulic Engineering h. Smart and Sustainable Engineering i. Others (Pl. specify)
6.	Computer & IT	<ul style="list-style-type: none"> a. Computer Science/ Engineering b. Information Technology c. Computer Networking d. Computer/ software systems e. Computer Vision f. Intelligent systems (AI/ML, NLP, Speech, Text etc.) g. Cyber security and Digital Forensics h. Block chain Technology i. High Performance Computing j. Human-Computer Interaction (HCI)

		k. Others (Pl. specify)
7.	Electrical Engineering	<ul style="list-style-type: none"> a. Electrical Engineering b. Power and energy Systems c. Machine drives and power electronics d. Optoelectronics and Optical Communications e. Control and Automation f. Smart Grid Technologies g. Renewable Energy Systems h. Others (Pl. specify)
8.	Electronics and Communications	<ul style="list-style-type: none"> a. Electronics and Communications b. Microelectronics and VLSI circuits c. RF and Microwave d. Wireless Communications e. Signal Processing f. Control and Automation g. Quantum Electronics h. Avionics Engineering i. Others (Pl. specify)
9.	Food Technology	<ul style="list-style-type: none"> a. Food Technology b. Food Fermentation c. Food Processing & Preservation d. Food Sensory Science e. Dairy Technology f. Food Microbiology g. Food packaging h. Beverage Technology i. Nutraceuticals and Functional Foods j. Others (Pl. specify)
10.	Mechanical Engineering	<ul style="list-style-type: none"> a. Mechanical Engineering b. Mechanics and Design c. Fluid and Thermal Sciences d. Advanced Manufacturing

		<ul style="list-style-type: none"> e. Robotics & Mechatronics f. Electric Mobility g. Automotive Engineering h. Renewable Energy i. Aerospace Engineering j. Refrigeration k. Others (Pl. specify)
11.	Metallurgical Engineering	<ul style="list-style-type: none"> a. Metallurgical Engineering b. Physical Metallurgy c. Powder Metallurgy d. Mineral Processing e. Corrosion Science f. Steel Technology g. Welding Engineering h. Nano-materials i. Advanced Material Processing j. Others (Pl. specify)
12.	Physics	<ul style="list-style-type: none"> a. Physics b. Molecular Physics c. Astro Physics d. Quantum Computing and Information Science e. Nuclear Physics f. Optical Physics and Photonics g. Condensed Matter Physics h. Plasma physics i. Others (Pl. specify)
13.	Polymer Science and Technology	<ul style="list-style-type: none"> a. Polymer Science and Technology b. Polymer Nanotechnology c. Polymer chemistry d. Rubber Technology e. Advanced Polymeric Materials f. Polymer Engineering g. Polymer Nanotechnology

		<ul style="list-style-type: none"> h. High-Performance and Smart Polymers i. Adhesive and Coating Technology j. Sustainable and Biodegradable Polymers k. Others (Pl. specify)
14.	Textile Engineering	<ul style="list-style-type: none"> a. Fibre Science and Technology b. Yarn Manufacturing c. Fabric Manufacturing d. Fashion and Apparel Engineering e. Textile Chemistry f. Advanced Textiles and Composite Materials g. Functional Textiles and Intelligent Fabrics h. Medical Textiles and Biomaterials i. Printing Technology j. Footwear/ leather Technology k. Sustainable Textiles and Eco-Friendly Processing l. Others (Pl. specify)